

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/42(CHE)/2021  
NAME OF THE PETITIONER : Aclientz Business Solutions Pvt Ltd  
NAME OF THE RESPONDENTS : ROC, Coimbatore  
UNDER SECTION : Sec 252 of CA, 2013

**ORDER**

Ld. Counsel Mr. Ganesh V. Aranala for the Petitioner is present.

List the matter on **27.08.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)